

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**OA/310/00058/2019**

**Dated Wednesday the 30<sup>th</sup> day of January Two Thousand Nineteen**

**CORAM : HON'BLE MR. R. RAMANUJAM, Member (A)  
HON'BLE MR. P. MADHAVAN, Member (J)**

Dr.V.Naganathan, IFS,  
S/o. V. Veerabadarn,  
Chief Conservator of Forest and Field Director,  
Satyamangalam Tiger Reserve,  
Satyamangalam, Erode District. ....Applicant

By Advocate M/s. K. Chandra Mohan

Vs

1. Principal Secretary to Government and Environment and Forest Department,  
Fort St. George,  
Chennai 600009.
2. The Principal Chief Conservator of Forests,  
Panagal Buildings,  
Chennai 600015.
3. The Managing Director,  
Arasu Rubber Corporation,  
Nagercoil, Kaniyakumari Dist. ....Respondents

**ORAL ORDER****(Pronounced by Hon'ble Mr. R. Ramanujam, Member(A))**

When the matter is taken up for hearing, learned counsel for applicant submits that the applicant wished to withdraw the OA. Necessary endorsement has been made in the OA records to this effect.

2. Keeping in view the above submission, OA is permitted to be and accordingly dismissed as withdrawn.

**(P. Madhavan)**  
**Member(J)**

**(R. Ramanujam)**  
**Member(A)**

**30.01.2019**

SKSI